

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 25

C.P.(CAA)/32(MB)2024 IN C.A.(CAA)/213(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **MAHINDRA HEAVY ENGINES LIMITED**

Section 230-232 of the Companies Act, 2013

ORDER

1. Mr. Hemant Sethi, Advocate a/w Ms. Devanshi Sethi, Advocate appeared for the Petitioner.
2. Mr. Bhagwati Prasad, Authorised Representative of RD present.
3. Heard Counsel appearing for both side and **Reserved for Order**.
4. Registry is directed to accept hard copy of the affidavit of the Petitioner.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna